

Date: 25.11.2010

OA. No. 11/2005

**Hon'ble Justice Shri Alok Kumar Singh, Member (J)**  
**Hon'ble Shri S. P. Singh, Member (A)**

List revised. Nobody is responding for the applicant. Shri B.B. Tripathi, holding brief for Shri M.K. Singh, learned counsel for the respondents. O.A. is therefore, dismissed for default and non prosecution.

SP  
Member (A)

AK  
Member (J)

v

ob  
copy attached  
dated 25/11/2010  
Roshni  
01/12/2010